

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 218 of 2012 & IA No. 360 of 2012,
Appeal No. 219 of 2012 and
Appeal No. 233 of 2012 & I.A. No. 374 of 2012

Dated : 17th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 218 of 2012 &
I.A. No. 360 of 2012

M/s Balasore Alloys Ltd. ... Appellant(s)
Versus

Odisha Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Samareshwar Mahanty

Counsel for the Respondent(s): Mr. Rutwik Panda for R.1
Mr. Buddy A. Ranganadhan
Mr. Aditya Panda

Appeal No. 219 of 2012

M/s Balasore Alloys Ltd. ... Appellant(s)
Versus

Odisha Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Samareshwar Mahanty

Counsel for the Respondent(s): Mr. Rutwik Panda for R.1
Mr. Buddy A. Ranganadhan
Mr. Aditya Panda

Appeal No. 233 of 2012 & IA-374 OF 2012

M/s Tata Steel Ltd. ... Appellant(s)
Versus

Odisha Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Respondent(s):

Counsel for the Respondent(s): **Mr. Rutwik Panda for R.1**
Mr. Buddy A. Ranganadhan
Mr. Aditya Panda

ORDER

As agreed by the learned counsel for the parties, post the matters before the **Kolkata Circuit Bench on 31.03.2014 & 01.04.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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